

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I associate myself with the mention made by the hon. Member.

डा. विजयलक्ष्मी साधू (मध्य प्रदेश): महोदय, मैं इस विषय के साथ स्वयं को सम्बद्ध करती हूँ।

SHRI T.K. RANGARAJAN (Tamil Nadu): Sir, I associate myself with the mention made by the hon. Member.

श्रीमती जया बच्चन (उत्तर प्रदेश): सर, मैं भी इस विषय के साथ एसोसिएट करती हूँ।

श्री के.सी. त्यागी (बिहार): महोदय, मैं भी इस विषय के साथ स्वयं को सम्बद्ध करता हूँ।

श्रीमती कनक लता सिंह (उत्तर प्रदेश): सर, मैं भी इनके साथ एसोसिएट करती हूँ।

MR. DEPUTY CHAIRMAN: Now, Special Mentions to be laid on the Table. Shri Mansukh L. Mandaviya, not here.

SPECIAL MENTIONS

Need to amend the norms of 'C' class cities under JNNURM

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): The Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is a massive city modernization scheme under the Ministry of Urban Development. JNNURM is a huge mission which primarily meant for development in urban conglomerates of Indian cities. JNNURM is creating economically productive, efficient, equitable and prospective cities by upgrading the economic infrastructure particularly in urban sectors to strengthen Municipal governance in accordance with the 74th Constitutional Amendment Act, 1992. To my understanding, as on date, a total number of 67 cities are eligible for this scheme provided they have elected members in administration. In Tamil Nadu, all of our local bodies have elected members in administration. The cities which have the minimum population of 5 lakhs only are eligible to be benefited under this mission. However, Tirunelveli as well as the other growing cities falling short of this norm will deem to be ineligible to avail this advantage. In this context, with anxiety to tread the footsteps of our hon. Chief Minister of Tamil Nadu in redeeming the people from the thorns of life, I put all my strength and wishes together to appeal to the Government to consider the plight of the poor masses who may be deprived of the much needed basic need for survival to work out a way-out for grappling the eluding fortune by revising and amending the norms of eligibility for "C" grade cities as a population of 4 lakhs or less than that. In such a case, good number of growing cities would be able to enjoy this benefit.